

[Shri Jawaharlal Nehru]

studies the White Paper fairly carefully, he will find a good deal of material to answer his question? Also Premier Chou En-lai's letter and the subsequent papers I am going to place

Raja Mahendra Pratap (Mathura)
The Prime Minister has kindly taken notice of my adjournment motion. So I thank the hon Prime Minister

Shri Tyagi: May I make a suggestion? My hon friend has demanded maps made by India, by our Government, showing what parts have been taken possession by us. I suggest that it is not very fair to make the Government committed to lines etc like that I can understand old maps being put in the Library for exhibition. But to ask for maps about new commitment made by the Government, new lines etc, that will not be very fair.

Mr Deputy-Speaker. Order, order, Government would consider it.

Shri Jawaharlal Nehru. There is no question of commitment by anybody. I shall place in the Library the Chinese maps. But presumably nobody there will understand that map it is in Chinese character, this and that. It will be difficult for them to understand it even unless there is somebody else to explain.

Shri Tyagi: Why not give us lecture?

Shri Jawaharlal Nehru: I shall place a copy of a map prepared by us, reproducing in that what the Chinese say. We do not commit anything in that. We simply reproduce the Chinese map of border territory. We mark in that map, as desired, the names of the passes which are referred to in our treaty as well as such names as have come up here like Longju and Migytun etc. Those places have been marked there.

ACTION TAKEN BY GOVERNMENT ON ASSURANCES

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Second Lok Sabha:

- (i) State No I Eighth Session, 1959 [See Appendix IV, annexure No 76]
- (ii) Supplementary Statement No VII Seventh Session, 1959. [See Appendix IV, annexure No 7A]
- (iii) Supplementary Statement No XI Sixth Session, 1958 [See Appendix IV, annexure No 7B.]
- (iv) Supplementary Statement No XIII Fifth Session, 1958 [See Appendix IV, annexure No 79.]
- (v) Supplementary Statement No XXII Fourth Session, 1957 [See Appendix IV, annexure No 80.]
- (vi) Supplementary Statement No XXII Third Session, 1957 [See Appendix IV, annexure No 81.]
- (vii) Supplementary Statement No XXVIII Second Session, 1957 [See Appendix IV, annexure No 82.]

REPORT OF SHIP REPAIRS COMMITTEE

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a copy of the Report of the Ship Repairs Committee [Placed in Library See No LT-1611/59.]

AMENDMENTS TO FERTILIZER (CONTROL) ORDER

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): I beg to lay on the Table, under sub-section (c) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No GSR 996 dated the 29th August, 1959, making certain further amendments to the Fertilizer (Control) Order, 1957 [Placed in Library, See No LT-1612/59.]